



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06.09.2025

### **NOTICE**

Please take notice that the following matter has been inadvertently listed in the Daily Cause List of Court – II on 10.09.2025 at 10:30 AM as item no. 15. The correct next date of hearing in the matter is **12.09.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 90 of 2025 & I.A. No. 3947, 4359 of 2025  <b>Part Heard</b>	Talwandi Sabo Power Ltd. Vs. Sepco Electric Power Construction Corporation	Rohan Batra	Kapil Arora Shikha Tandon Manjula B.

By order of Hon'ble Chairperson  
-Sd/-  
Registrar